





INCOME-TAX APPELLATE TRIBUNAL, PUNE (Ministry of Law & Justice, Government of India)

Constitution of Pune Benches from 30.06.2025 to 04.07.2025.

BENCH	Court Room No.	Hon'ble Vice President / Members
A & B	No.1	Shri R.K.Panda, V.P & Ms Astha Chandra, J.M
C & SMC	No.2	Ms Astha Chandra, J.M & Dr Dipak P Ripote, A.M

<u>Note</u>: 1. *Physical hearing shall take place in all the Benches. However, the parties who are interested to have '<u>virtual hearing</u>', may send their request to the following e-mail ids, latest by 02 working days prior to the date of hearing.

a. pune.bench@itat.nic.in b. pune.cit.itat2@incometax.gov.in.

c. pune.cit.itat1@incometax.gov.in

- 2. The virtual hearing of cases, for which prior requests are made, will be taken up only after conclusion of physical hearing on the concerned day.
- 3. 02 Part-Heard case fixed before Bench-A ,before Shri R.K.Panda, Hon'ble J.M & Ms Astha Chandra, Hon'ble J.M on 30.06.2025.
- 4. Shri Manish Borad, Hon'ble A.M will be on tour at ITAT, Jaipur during the week.
- 5. Shri Vinay Bhamore, Hon'ble J.M will be on leave during the week.
- 6. Bench- C & SMC will be function after Bench-A & B during the week.

Annexure

आयकर अपीलीय अधिकरण, पुणे

a. The parties who are interested to have 'virtual hearing', use the following 'Meeting Number' and 'Password' of respective Benches to join the 'Virtual Hearing' [through 'CISCO-WEBEX' Software]:

For the appeals fixed for hearing between 30.05.2025 to 04.07.2025.

<u>'A'</u>	Meeting No.	2646 860 2965
	Password	123456
Bench	Time:	10.30

<u>'B'</u> Bench	Meeting No.	2646 860 2965
	Password	123456
	Time:	10.30

<u>"C"</u>	Meeting No.	2645 260 0582
<u>Bench</u>	Password	123456
	Time:	10.30

<u>SMC</u> Bench	Meeting No.	2645 260 0582
	Password	123456
	Time:	10.30

Pune,

Dated: 25.06.2025.

By order

for Assistant Registrar कृते सहायक पंजीकार